

1	2	3	4
8. Wind Pumps		Nos.	3,289
9. Wind Battery chargers		Nos.	145
10. Mini-Micro Hydro		MW	138.67
11. Urjagram Projects		Nos	306
12. Biomass Standalone Gasifiers		MW	20

\*Figures are being firmed up

[English]

#### Anti-Biotic Medicines

5305. KUMARI SUSHILA TIRIYA : Will the PRIME MINISTER be pleased to state :

(a) whether there is acute shortage of anti-biotic medicines in Government Hospitals; and

(b) if so, the remedial steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :  
(a) No such report has been received.

(d) Does not arise.

#### Benches of High Courts

5306. SHRI SHRAVAN KUMAR PATEL : Will the PRIME MINISTER be pleased to state :

(a) the total number of High Courts and High Court benches in the country at present; and

(b) the number out of them headed by Scheduled Caste Chief Justice?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) and (b). There are at present 18 High Courts and 13 permanent Benches thereof functioning at different places throughout the country. At present, one High Court is headed by the Chief Justice belonging to Scheduled Caste. Permanent Benches of High Courts functioning at places away from their principal seats are not headed by Chief Justices; Judges are deputed from time to time to these Benches by the Chief Justices from the principal seats.

#### Training of US Soldiers

5307. SHRI GURUDAS KAMAT : Will the PRIME MINISTER be pleased to state :

(a) whether United States of America has sought training facilities for their soldiers in the Indian Warfare Schools;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) No, Sir.

(b) and (c). Do not arise.

#### Accident of MI 35 Helicopter

5308. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the accident of M.I. 35 helicopter at Bagdi Mahadev; 22 kms from Palampur;

(b) if so, whether any inquiry was conducted in this regard;

(c) if so, the findings thereof;

(d) if not, the reasons therefor; and

(e) the steps proposed to be taken to avoid such accidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) to (e). No accident took place to MI-35 helicopter at Bagdi Mahadev. However, an accident involving a MI-25 helicopter occurred on 13.8.94 near Palampur. Since the helicopter was badly burnt in the post impact fire, due to lack of evidence the Court of Inquiry could not establish the exact cause of the accident.

#### BEL, Ghaziabad

5309. SHRI P.C. CHACKO : Will the PRIME MINISTER be pleased to state :

(a) whether the Ghaziabad Unit of Bharat Electronics Limited (B.E.L.), a Public Sector Undertakings has won the "National Safety Award 1994" from the British Safety Council (UK) for the seventh year in succession;

(b) if so, the details thereof;

(c) whether such continuous achievement is due to dedicated efforts of employees and management;

(d) whether the Government propose to issue some guidelines for other Public Sector Undertakings especially in Kerala to follow suite of B.E.L. Ghaziabad Unit; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) Yes, Sir.

(b) Ghaziabad unit of BEL has won the National Safety Award from the British Safety Council (UK) for seven years continuously from 1988 to 1994.

(c) Yes, Sir.

(d) and (e). The British Safety Council (UK) gives the award only to their members who fulfil/achieve

the criteria of safety laid down by the Council. Guidelines and norms of safety applicable to industry already exist.

#### Civic Amenities

5310. SHRI DAU DAYAL JOSHI : Will the PRIME MINISTER be pleased to state :

(a) whether supply of drinking water, sanitation and other civic amenities have been provided in earthquake areas of Maharashtra; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) After the occurrence of the earthquake, temporary tin sheds were constructed for all the families in the 52 villages which had become homeless. These shelters were provided with proper roads, drainage, electricity and water supply arrangements. The programme of rehabilitation in new location which includes construction of collapsed dwelling units and repairs to damaged houses is to be completed in phases in three years by 30.6.1997. The works are in progress.

(b) Question does not arise.

#### Sugar Technologists

5311. SHRI BOLLA BULLI RAMAIAH : Will the PRIME MINISTER be pleased to state :

(a) whether Sugar Technologists appointed by the Ministry of Science and Technology have visited number of States and Sugar Mills to absorb new technology on sugar in these States;

(b) if so, the details of the new technologies introduced;

(c) the States which have adopted these new sugar technologies;

(d) the results achieved therefrom; and

(e) the extent to which it has increased the production of sugar?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sir. Sugar technologists associated with the Mission Mode Project on 'Sugar Production Technologies', which is a project of Department of Science and Technology, have visited a few Sugar factories in which technology projects are being implemented.

(b) The new technologies that have been tried during the season 1994-95 are the following :

(i) Use of De-canter centrifuges for de-liquoring subsider underflow.

(ii) Treatment of vacuum filtrates through use of phosphofloatation technique to avoid re-circulation.

(c) The above technologies are being tried in two Sugar factories, one in Gujarat and another in Maharashtra.

(d) and (e). The technologies are at trial and evaluation stage.

[Translation]

#### Promotion of Apiculture

5312. SHRI AMAR PAL SINGH :

SHRI PANKAJ CHOWDHARY :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that Indian farmers can earn enough profit through the production of honey in Agriculture sector;

(b) if so, whether the Government have formulated any scheme to promote apiculture;

(c) if so, the details thereof;

(d) whether the Government propose to recognise apiculture as an important element of agro-industry; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) The Government are aware that Bee-keeping industry is a subsidiary occupation in India providing supplementary income to a large number of farmers and also for horticulturists and agriculturists.

(b) to (e). The Ministry of Agriculture have launched a Central Sector Scheme on "Development of Bee-keeping for improving Crop Productivity" for the 8th Five Year Plan for 1994-95 to 1996-97 with the total outlay of Rs. 18.87 crores. The scheme consists of the following components :

(1) Promotion of R & D

(2) Production of bee colonies

(3) Assistance to Bee-keeping/cooperatives/Associations/Federations

(4) Training

(5) Promotional

(6) Planning for long-term development.

As a part of the scheme and also recognising the importance of apiculture as an element of agro-industry, Government have allocated funds to KVIC for the following :

(1) Study of aromatic compounds and nutritive value of honey pollen and royal jelly.

(2) Improvement of strains of *apis cerena* and *apis mellifera*.